

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4577/2023

SPORTS AUTHORITY OF INDIA

Appellant(s)

VERSUS

MOHIT YADAV & ORS.

Respondent(s)

(IA No. 2182/2024 - INTERVENTION/IMPLEADMENT)

Date : 13-03-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
[IN CHAMBER]

For Appellant(s) Mrs. Aruneshwar Gupta, Sr. Adv.
 Mr. Rajneesh Kumar Jha, Adv.
 Mr. Joby P. Varghese, AOR
 Mr. Faiyuzal Haque, Adv.
 Mr. Abhishek Sharma, Adv.
 Mr. Varun Dewan, Adv.

For Respondent(s) Mr. Rohit Kumar Singh, AOR
 Ms. Rajlakshni Singh, Adv.
 Mr. Prince Ujjwal, Adv.

Mr. Govind Jee, AOR
Mr. Omanakuttan K K, Adv.

Mr. Vardhman Kaushik , AOR

UPON hearing the counsel the Court made the following
O R D E R

1. List the application (IA No. 2182/2024) before the Court when the Civil Appeal is listed for consideration in its usual course.
2. Objections, if any, be filed in the meanwhile.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
ASSISTANT REGISTRAR